

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.S.O./16/2015/

Dated 06/10/2015

It is hereby ordered that any Writ Petition or other proceedings pertaining to examination of recruitment for Civil Judge Cadre, 2015 filed at the principal seat of the High Court of Judicature for Rajasthan at Jodhpur shall be heard & disposed of by the Division Bench presided over by Hon'ble Mr. Justice Govind Mathur.

Sd/-

ACTING CHIEF JUSTICE

No.Gen/XIX/Misc/1178/2015/1327

Dated 06/10/2015

Copy forwarded to the following for information and necessary action.

1. The Registrar General, Rajasthan High Court, Jodhpur.
2. Registrar-cum-Principals Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. Registrar (Admn./Class./Rules./Vigilance), Raj.High Court, Jodhpur, Jaipur Bench, Jaipur.
4. Registrar (Writs), Rajasthan High Court, Jaipur Bench, Jaipur.
5. Officer on Special Duty (F&I), Rajasthan High Court, Jodhpur
6. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. Deputy Registrar (Admn.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
8. Assistant Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
9. All Administrative Officers Judicial, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
10. All Court Masters, Raj. High Court, Jodhpur / Jaipur Bench, Jaipur.
11. Stamp Reporters, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
12. Senior Librarian, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

Copy also forwarded to the Private Secretary to Hon'ble Mr/Ms./Kumari/ Mrs./ Dr. Justice _____, Judge, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur with request to place the same before His / Her Lordship for favour of kind perusal.


REGISTRAR (ADMN.)